

Title: Speaker's recommendation with respect to election of a member from Rajya Sabha to the Joint Committee on Offices of Profit in accordance with the system of proportional representation by means of single transferrable vote.

SHRI NIKHILANANDA SAR (BURDWAN): Sir, I beg to move the following:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one Member of Rajya Sabha, in accordance with the system of proportional representation by means of single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the demise of Shri Chittabrata Majumdar, Member Rajya Sabha and do communicate to this House the name of the Member so elected by Rajya Sabha to the Joint Committee."

MR. SPEAKER: What is going on? Let me put the motion. You are all senior Members. Do not be over anxious.

...(Interruptions)

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one Member of Rajya Sabha, in accordance with the system of proportional representation by means of single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the demise of Shri Chittabrata Majumdar, member Rajya Sabha and do communicate to this House the name of the Member so elected by Rajya Sabha to the Joint Committee."

*The motion was adopted.*

...(Interruptions)

MR. SPEAKER: On this, do you want to say something? What can you say on this I do not understand.

SHRI TARIT BARAN TOPDAR (BARRACKPORE): I want to say on Item No.11. ...(Interruptions)

MR. SPEAKER: I will adjourn the House and go away. I will not tolerate this. Please sit down

...(Interruptions)